

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B': NEW DELHI**

**BEFORE,
SHRI SAKTIJIT DEY, VICE PRESIDENT
AND
SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

**ITA No.2605/Del/2023
(ASSESSMENT YEAR 2011-12)**

Ganesh Das Taneja Ajmal Khan Road Najibabad Uttar Pradesh-246 763 PAN-AAWPT 0826H	Vs.	Dy.CIT Central Circle Moradabad
(Appellant)		(Respondent)

Assessee by	Sh. Ganesh Das Taneja, Adv. Sh. Vidit Taneja, CA
Department by	Sh. T. James Singson, CIT-DR

Date of Hearing	05/02/2024
Date of Pronouncement	05/02/2024

ORDER

PER M. BALAGANESH AM:

This appeal filed by the Assessee against the order of Learned Commissioner of Income Tax (Appeals)-3, Lucknow ["Ld. CIT", for short], dated 04/08/2023 for Assessment Year 2011-12.

2. At the time of hearing, the Ld. Counsel for the Assessee filed a letter dated 05/02/2024 and expresses the desire to withdraw

this appeal and submitted that the appeal may be dismissed as withdrawn.

3. The Ld. Sr. DR for Revenue expressed no objection against withdrawal of the appeal by the assessee.

4. In view of the foregoing; this appeal filed by the assessee is dismissed as withdrawn

Order pronounced in the open court on 5th February, 2024.

Sd/-
(SAKTIJIT DEY)
VICE PRESIDENT

Sd/-
(M. BALAGANESH)
ACCOUNTANT MEMBER

Dated: 05/02/2024

Pk/sps

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI